

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 116

CP (IB) No. 328/Chd/Hry/2023

IN THE MATTER OF:

**HICSA Event Management Pvt.
Ltd.**

...

Petitioner

Under Section: 59(7), IBC 2016

Order delivered on 09.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 28.05.2024.

Sd/-

Court Officer